## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 41/BB/ 2018	-	For hearing		M/s Jumpbunch India Sports &

SL.	NAME (IN CARITAL)				
NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
1.	SRILAKSHMI.P.				
(#10)	9972380635	JUMPBUNCH INDIA SPORTS & FITNESS PUT UD	Briling		
		(PETITIONER)			

## ORDER

PCS for Petitioner is present. She reported that notice has been served on ROC, Karnataka. She has filed acknowledgement for service of notice. Await report from ROC, Karnataka. List it on 07.03.2018.

Member (T)

Member (J)